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**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET**

APPLICATION NO.: _____

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

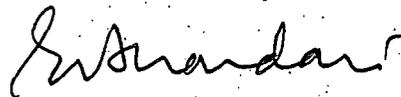
ORDERS OF THE TRIBUNAL

OA No.275/2007.

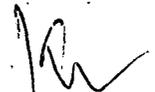
21.08.2007.

Mr. P. N. Jatti counsel for the applicant.

On the request of learned counsel for the applicant, the case is adjourned to 18.09.2007.



(R. R. BHANDARI)
ADMINISTRATIVE MEMBER



(KULDIP SINGH)
VICE CHAIRMAN

P.C./

OA No.275/2007.

18.09.2007.

Mr. P. N. Jatti counsel for the applicant.

Mr. Kunal Rawat, Senior Standing Counsel appears on behalf of the respondents. Learned Counsel for the applicant submits that he does not want to press this OA. Accordingly, the OA stands disposed of as not pressed.



(J. P. SHUKLA)
ADMINISTRATIVE MEMBER



(M. L. CHAUHAN)
JUDICIAL MEMBER

P.C./

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